

of Roads in the Left Wing Extremism (LWE) affected areas and also in Jammu Kashmir. Besides, the Government also provides funds to the State Governments for development of State Roads (other than rural roads) under Central Road Fund (CRF) scheme.

**Transparency in bidding and awarding highway projects**

1222. SHRI BHUPENDER YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has taken any steps to promote transparency in bidding and awarding of highway projects;
- (b) whether Government has a clear policy for maintenance of existing roads during the construction phase of four/six lanes by the National Highways Authority of India (NHAI);
- (c) if so, the details thereof; and
- (d) the reasons for not maintaining NH-8 (Jaipur-Delhi) and other arterial roads according to prescribed standards by NHAI?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) Yes, Sir.

(b) and (c) The maintenance of existing stretches of National Highways (NHs), where 4/6 laning works are under implementation by the National Highways Authority of India (NHAI), is being carried out by the Contractor/Concessionaire as part of their obligations under contract/concession agreement.

(d) The maintenance of Delhi-Gurgaon section of NH-8 is being done by the Concessionaire. The matter for proper maintenance of highway is pursued with the Concessionaire. The maintenance of Gurgaon-Jaipur section of NH-8 in which concession has been awarded for six laning is carried out by the concessionaire as per the provision specified in the concession agreement.

**Acceleration in construction of National Highways**

1223. SHRI NARESH AGRAWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) is unable to meet its target for road construction repeatedly;
- (b) if so, the reasons therefor;

(c) the steps Government has taken to speed up the construction of National Highways; and

(d) the details of the length of road constructed and the targets, in past three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) to (c) Some of the projects have been delayed due to delay in land acquisition, shifting of utilities, environment and forest clearance, approval for Road Over Bridges (ROB), and poor performance of some contractors etc. In order to expedite implementation of projects, Regional Offices have been set up by National Highways Authority of India (NHAI) for close monitoring of the progress of National Highways (NH) projects. Also a lot of measures have been taken to expedite land acquisition, shifting of utilities etc. High Powered Committees have been constituted in the States under the chairmanship of the Chief Secretary comprising Principal Secretaries of Public Works Department (PWD), Revenue, Power and Water Supply apart from other State Government officials as Members. The Committee's mandate is to resolve issues including land acquisition, shifting of utilities and rehabilitation and resettlement of displaced people for faster implementation of project. Projects are also periodically reviewed at various levels in NHAI and the Government to improve the pace of progress and remove stumbling blocks during the implementation stage.

(d) State-wise targets are not fixed, however, the overall targets for completion of construction of roads has been fixed as 3165 km. for the year 2009-10, 2500 km. for the years 2010-11 and 2011-12, and 3000 km. for the year 2012-13. The State-wise details of road constructed during the last three years are given in Statement.

***Statement***

*State-wise details of road constructed during the past three years*

State	Completed length (In Km.)			
	2009-10	2010-11	2011-12	2012-13 (upto 31st Oct.-2012)
1	2	3	4	5
Andhra Pradesh	315.75	98.62	282.44	102.03

1	2	3	4	5
Assam	130.71	152.60	107.47	10.16
Bihar	170.54	103.91	232.09	131.53
Chhattisgarh	79.30	42.70	2.50	0.57
Delhi	0.40	10.60	7.45	0.00
Goa	0.00	0.00	0.00	0.00
Gujarat	69.06	93.92	118.19	75.04
Haryana	52.50	138.50	131.50	38.68
Himachal Pradesh	1.19	8.84	7.39	0.00
Jammu Kashmir	67.80	9.92	7.28	1.70
Jharkhand	3.11	19.36	33.00	21.50
Karnataka	179.72	109.00	250.63	106.05
Kerala	19.90	20.20	0.00	0.00
Madhya Pradesh	277.78	139.61	146.42	135.01
Maharashtra	143.05	217.25	218.91	111.50
Meghalaya			34.00	10.20
Odisha	33.98	37.03	30.37	30.10
Punjab	119.40	127.22	73.25	45.08
Rajasthan	40.40	56.40	221.61	84.86
Tamil Nadu	461.27	201.58	161.16	212.25
Uttar Pradesh	472.65	181.63	126.18	28.38
Uttarakhand				0.00
West Bengal	55.81	16.15	56.15	24.71
GRAND TOTAL:	2694.32	1785.04	2247.99	1169.35